

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 293 of 2014 &
I.A. No. 459 of 2014**

Dated : 12th December, 2014

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s Anjaney Ferro Alloys Ltd. & Ors. ... Appellant(s)

Versus

**Jharkhand State Elec. Regulatory Commission
& Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Rajiv Yadav

ORDER

Issue notice in the Appeal as well as in I.A. No. 459 of 2014 (Appl. for stay) to the Respondents returnable on 06.01.2015. Dasti service is permitted.

Post the matter on **06.01.2015** along with Appeal no. 279 of 2013.

**(Rakesh Nath)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

Hcj/Ts